

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 05

Dated Guwahati, the 7th January, 2019

Hon'ble the Chief Justice has been pleased to re-constitute the following Committees in the manner indicated below:-

SL. NO.	NAME OF THE COMMITTEE	NAMES OF THE HON'BLE JUDGES / MEMBERS	SECRETARY
1.	Administrative Committee	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Arup Kumar Goswami 3. Hon'ble Mr. Justice N. Kotiswar Singh 4. Hon'ble Mr. Justice Ujjal Bhuyan 5. Hon'ble Mr. Justice M. R. Pathak	Registrar General
2.	Financial Affairs & Budget Committee	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice K. R. Surana	Registrar (Admn.) to be assisted by DR (Finance)
3.	Committee for Transfer & Posting of Judicial Officers	1. Hon'ble Mr. Justice Arup Kumar Goswami 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice Ujjal Bhuyan	Registrar (Vigilance)
4.	Library Committee	1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Michael Zothankhuma	Registrar(Judicial) to be assisted by Librarian-cum- Research Officer (LRO)
5.	Committee to examine the continued utility of all Judicial Officers under the jurisdiction of the Gauhati High Court, on attaining the age of 50/55/58 years	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Arup Kumar Goswami 3. Hon'ble Mr. Justice N. Kotiswar Singh	Registrar (Vigilance)

6.	Committee for Buildings & Infrastructure	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice Ujjal Bhuyan 3. Hon'ble Mr. Justice M. R. Pathak <p style="text-align: center;">MEMBERS</p> <ol style="list-style-type: none"> 4. Chief Secretary of the respective States 5. Secretary/Senior-most Secretary of the Department of Finance of the respective States. 6. LR & Secretary, Judicial Department of the respective States. 7. Chief Engineer, PWD, (Bldg.), of the respective States. <p><i>(Officials indicated at Sl. No. 4 to 7 will remain present as and when issues concerning the respective States are taken up)</i></p> <p><i>This Committee shall also monitor and look into the various projects pertaining to the High Court and its Outlying Benches. However, any urgent matter or issue which is otherwise not related to the officials at Sl. No. 4 to 7, may be placed before Hon'ble the Chief Justice through JAD and Portfolio Judge.</i></p>	Registrar (Admn.) to be assisted by Jt. Registrar (PM&P)
7.	Committee to examine contribution of Gauhati High Court in development of Law	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mr. Justice S. Serto 3. Hon'ble Mr. Justice Nani Tagia 	Registrar(Judicial)
8.	Committee for Recruitment of Judicial Officers including the promotion of Judicial Officers of all States	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Arup Kumar Goswami, 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice Ujjal Bhuyan 	Registrar(Vigilance)



9.	Committee for the utilization of funds under the 14 th Finance Commission	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice H. K. Sarma 3. Mr. Prabir Kr. Dutta, IAS (Retd.), former Chief Secretary to the Govt. of Assam 4. Addl. Chief Secretary to the Govt. of Assam, Planning & Development Deptt. 5. Commissioner & Secretary to the Govt. of Assam, Finance Department. 6. LR & Secy. to the Govt. of Assam, Judicial Deptt. 7. Chief Engineer, PWD (Building), Assam. <p>N.B. For any matter / Issue relating to the implementation of 14th Finance Commission Award, which is otherwise not related to the officials at Sl. No. 4 to 7, shall be placed before Hon'ble the Chief Justice through the other Hon'ble members indicated at Sl. Nos. 1& 2</p>	Registrar (Admn.) to be assisted by Joint Registrar (PM&P)
10.	Committee for reviewing and revising the list of Legal Aid Counsel / Amicus Curiae for the Principal Seat, Gauhati High Court, Guwahati	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice A. M. Bujor Barua 2. Hon'ble Mrs. Justice Rumi Kumari Phukan 3. Hon'ble Mr. Justice Ajit Borthakur 4. Hon'ble Mr. Justice Mir Alfaz Ali 	Registrar (Judicial)
11.	Committee for Centralized Recruitment for Officers & Staff of Subordinate Judiciary and all Benches of the High Court	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice K. R. Surana 3. Hon'ble Mr. Justice P. K. Deka 	Registrar (Admn.) To be assisted by Joint Registrar (Recruitment)
12.	Committee for Judicial Education and Training	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Arup Kumar Goswami 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice P. K. Deka 	Registrar (Judl.) to be assisted by Research Officer, Judicial Academy, Assam
13.	Committee to monitor the construction of the building and infrastructure development etc., of Judicial Academy, Assam	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Arup Kumar Goswami 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice K. R. Surana 4. Director, Judicial Academy, Assam 	Research Officer, Judicial Academy, Assam



14.	Committee for publication of an Annual Report for the High Court and for preparation of Vision Statement for High Court and District Courts	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice M. R. Pathak 3. Hon'ble Mr. Justice Ajit Borthakur 	Jt. Registrar (Vigilance) & Jt. Registrar (PM&P)
15.	Committee for monitoring the implementation of the resolutions adopted in the Chief Justices' Conferences	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Arup Kumar Goswami 3. Hon'ble Mr. Justice N. Kotiswar Singh 	Registrar (Vigilance) to be assisted by Jt. Registrar (PM&P)
16.	Gauhati High Court Committee for sensitization of Family Court matters	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Arup Kumar Goswami 3. Hon'ble Mrs. Justice Rumi Kumari Phukan 	Jt. Registrar (Vigilance)
17.	Committee to select best sections and staff of the Principal Seat of the Gauhati High Court	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mr. Justice P. K. Deka 3. Hon'ble Mr. Justice S. Serto 	Registrar General
18.	Rule Committee under Section 123 of the CPC	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice A. M. Bujor Barua 3. Hon'ble Mr. Justice P. K. Deka 4. Hon'ble Mr. Justice Mir Alfaz Ali 5. Dist. & Sess. Judge, Kamrup (M), Guwahati. 6. Shri G. N. Sahewalla, Sr. Advocate. 7. Shri Hari Kanta Deka, Sr. Advocate 	Registrar (Judicial)



19.	Committee for examining the matter of Assured Career Progression (ACP) and functional scale to the officers of Assam Judicial Service, Nagaland Judicial Service, Mizoram Judicial Service and Arunachal Pradesh Judicial Service	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Manojit Bhuyan 2. Hon'ble Mr. Justice M. Zothankhuma 3. Hon'ble Mr. Justice S. Serto 4. Hon'ble Mr. Justice S. K. Medhi 	Registrar (Vigilance)
20.	Committee for dealing with the recruitment processes of all the categories of posts of the Judicial Academy, Assam	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Arup Kumar Goswami 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice Ajit Borthakur 	Registrar (Admin)
21.	Committee for Designation of Senior Advocates	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Arup Kumar Goswami, 3. Hon'ble Mr. Justice N. Kotiswar Singh 4. Advocate Generals of the respective states of Assam, Nagaland, Mizoram and Arunachal Pradesh. 5. One member of the respective Bar Associations of Assam, Nagaland, Mizoram and Arunachal Pradesh to be nominated by the Members mentioned at Sl. Nos. 1,2,3, and 4. <p>N.B. The Members indicated at Sl. Nos. 4 and 5 will participate, as and when, the issue of consideration of designating Senior Advocate from their respective States, is taken up.</p>	Registrar General
22.	Committee to complete the process of selection of Chairperson and Members of Foreigners Tribunals in Assam	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Arup Kumar Goswami 2. Hon'ble Mr. Justice M. R. Pathak 3. Hon'ble Mr. Justice Nelson Sailo 	Registrar (Judicial)

23.	Committee for consideration of Shetty Commission's Recommendations on Revision of Pay Scale etc. of the Subordinate Courts' Staff of Assam	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Manojit Bhuyan 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice A. M. Bujor Barua 	Registrar (Judicial)
24.	Mediation Monitoring Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Suman Shyam 	Registrar (Admn.)
25.	Public Interest Litigation Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Arup Kumar Goswami, 2. Hon'ble Mr. Justice N. Kotiswar Singh 3. Hon'ble Mr. Justice S. K. Medhi 	Registrar (Judicial)
26.	Information and Communication Technology Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Suman Shyam 	Registrar (IT) To be assisted by Jt. Registrar (PM & P)
27.	Committee to look after the affairs of the Law Research Institute	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice N. Kotiswar Singh 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice A. M. Bujor Barua 	Registrar (Estt.)
28.	Committee for Implementation of National Court Management System	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice P. K. Deka 4. Director, Judicial Academy, Assam 5. Registrar General, Gauhati High Court 6. Member-Secretary, Assam State Legal Services Authority 7. Central Project Co-ordinator, Gauhati High Court 8. Chief Engineer, PWD (Bldg.), Assam 9. Director, Assam Institute of Management 10. Technical Director, NIC, Assam State Centre-cum-E-Courts Project Co-ordinator, Assam. 	Registrar (Judicial)



29.	District Sub-Committee for effective integration of National Court Management Systems and State Court Management Systems	<ol style="list-style-type: none"> 1. Portfolio Judge of the respective District 2. District Judge 3. Deputy Commissioner 4. District Informatics Officer 	District Judge of the concerned district will be the Secretary and will coordinate with Registrar (Judicial)
30.	District Committee for Building & Infrastructure	<ol style="list-style-type: none"> 1. Hon'ble Portfolio Judge of the concerned district. 2. District Judge 3. Chief Judicial Magistrate 	One Judicial Officer to be appointed by the District Judge in consultation with Hon'ble Portfolio Judge
31.	Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the states of Assam, Nagaland, Mizoram and Arunachal Pradesh	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice M. R. Pathak 2. Hon'ble Mrs. Justice Rumi Kumari Phukan 3. Hon'ble Mr. Justice S. Serto 4. Hon'ble Mr. Justice Nelson Sailo 5. Hon'ble Mr. Justice Nani Tagia 	Registrar (Judicial)
32.	Committee for recruitment of supporting staff of Foreigners Tribunal, Assam	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Arup Kumar Goswami 2. Hon'ble Mr. Justice A. M. Bujor Barua 3. Hon'ble Mr. Justice Ajit Borthakur 	Registrar (Judicial)
33.	Committee to periodically oversee the cases under the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 and The Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Rules, 1996	<ol style="list-style-type: none"> 1. Hon'ble Mrs. Justice Rumi Kumari Phukan 2. Hon'ble Mr. Justice S. Serto 3. Hon'ble Mr. Justice Nelson Sailo 	Registrar (Judicial)

34.	Committee for dealing with all matters relating to Officers and Staff of the High Court (Principal Seat and Outlying Benches); specifically, a) Promotion, ACP, Recruitment (Principal Seat); Reservation of posts for direct recruitment. b) All matters relating to ACRs; and c) Staff Welfare	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Manojit Bhuyan 3. Hon'ble Mr. Justice Suman Shyam	Registrar (Estt.)
35.	Committee to supervise and monitor the progress made by the States in regard to the compliance with the directions of the Supreme Court of India in Criminal Appeal No. 652 / 2012. (NDPS Committee)	1. Hon'ble Mr. Justice Manojit Bhuyan 2. Hon'ble Mr. Justice P. K. Deka 3. Hon'ble Mr. Justice H. K. Sarma	Registrar (Judicial)
36.	Committee for Complaints against Sexual Harassment for all High Court Benches	1. Hon'ble Mrs. Justice Rumi Kumari Phukan 2. Smt. Rakhi S Choudhury, Advocate 3. Dr. Shabeena Yasmin Saikia, Asstt. Prof. Deptt. of Sociology, Gauhati University 4. Smt. Dolly Devi, Dy. Registrar 5. Smt. Panchai Sarma, Asstt. Registrar	Smt. Dolly Devi, Dy. Registrar
37.	Arrear Committee	1. Hon'ble Mr. Justice Arup Kumar Goswami 2. Hon'ble Mr. Justice K. R. Surana 3. Hon'ble Mr. Justice Mir Alfaz Ali	Registrar(Judicial)
38.	Committee to regulate and monitor the progress of the trials under the POCSO Act	1. Hon'ble Mrs. Justice Rumi Kumari Phukan 2. Hon'ble Mr. Justice K. R. Surana 3. Hon'ble Mr. Justice Nelson Sailo	Registrar (Judicial)



39.	Committee for consideration of the representations submitted by the Judicial Officers under the jurisdiction of the Hon'ble Gauhati High Court for expunction / revision of remarks and / or up gradation of grading recorded in their ACRs	1. Hon'ble Mr. Justice Manojit Bhuyan 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice H. K. Sarma	Registrar (Vigilance)
40.	Rule Committee for all other Rules	1. Hon'ble Mr. Justice A. M. Bujor Barua 2. Hon'ble Mr. Justice H. K. Sarma 3. Hon'ble Mr. Justice Mir Alfaz Ali	Registrar (Vigilance)
41.	Guest House Management Committee	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice K. R. Surana 3. Hon'ble Mr. Justice Ajit Borthakur	Registrar (Admn.) to be assisted by Joint Registrar (Vigilance)
42.	Protocol Committee	1. Hon'ble Mr. Justice Ujjal Bhuyan 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice H. K. Sarma	Registrar (Admn.)

This order will come into force with immediate effect.

By Order,
Sd/- R. Phukan,
REGISTRAR GENERAL


Memo No. HC. III - 23/ 2013/52/G,

Dated 7th January, 2019.

Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Librarian-cum- Research Officer, Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.

- 8) ✓ The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 9) The Private Secretary to Hon'ble Mr. /Mrs. Justice _____ Gauhati High Court, Guwahati.
- 10) The A.O. (J), (_____), Gauhati High Court, Guwahati.
- 11) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 12) The Court Manager, Gauhati High Court, Guwahati.
- 13) The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL
07-01-19
07/01/19